

WRITTEN ANSWERS TO  
QUESTIONS

Slum Clearance

\*107. Dr. Satyawadi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount allocated to each of the States under the Slum Clearance Scheme during 1956-57;

(b) whether any such Schemes have been submitted by the Punjab State; and

(c) if so, the details thereof?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) No formal allocation of funds for Slum-Clearance was made to the States for the year 1956-57. Detailed Schemes were received from three or four States but except for one scheme, the rest are still under discussion with the State Governments concerned.

(b) No.

(c) Does not arise.

Air Space Violations by Goa

\*110-A. Shri Wodeyar: Will the Prime Minister be pleased to state:

(a) whether the Portuguese Government of Goa have threatened to use the air space of India, without India's consent; and

(b) whether Government have taken any action to prevent any such violation?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No.

(b) This does not arise.

Ambar Charkha Training Centres

\*113. Dr. Satyawadi: Will the Minister of Production be pleased to state the number and the location of Ambar Charkha Training Centres proposed to be opened in the next financial year in the State of Punjab?

The Minister of Production (Shri K. C. Reddy): The number and the location of Ambar Charkha Training Centres proposed to be opened in the State of Punjab in the next financial year has not yet been decided upon

C.P.W.D.

47. Ch. Raghubir Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Assistant Engineers in Class II in Central Public Works Department;

(b) how many Assistant Engineers are permanent;

(c) how many posts of Assistant Engineers have not been permanently filled and from what date; and

(d) the reasons why these vacancies have not been permanently filled?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) At present there are in all 535 Assistant Engineers in the Central Public Works Department.

(b) 108 Assistant Engineers hold their posts substantively.

(c) 75 posts arising on various dates between 2nd November, 1954 and 8th November, 1955.

(d) The vacancies are to be filled according to the prescribed quotas for direct recruits and departmental candidates under the Recruitment Rules. The question of confirming 26 of these posts which arose before the quota system came into force, is engaging the attention of the Government in consultation with the Union Public Service Commission. The remaining posts are to be filled by direct recruits taken through the Examination conducted by the Union Public Service Commission. A decision regarding all the 75 posts is expected shortly.